

**Starting of a Cement Plant in 'Workers Sector' Bhilai Steel Plant**

2152. SHRI P. RAJAGOPAL NAIDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a cement plant is going to be started in 'Workers Sector' by utilising bonus to be paid to workers in Bhilai Steel Plant, and

(b) if so, when?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b) A proposal had been made recently by some of the workers representatives to the Minister Steel and Mines regarding establishment of a cement plant at Bhilai and utilising workers bonus for financing it. Possibility of installing a captive cement plant with a view to utilising surplus blast furnace slag and the lower grade lime stone arising from the captive mines is being examined by Bhilai Steel Plant

**Recovery of ESI contributions from Textile Mills, Tamil Nadu**

2153 SHRI K RAMAMURTHY Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether National Textile Workers Union, Tamil Nadu have represented several times to the Regional Director, E.S.I.C., Madras for the recovery of E.S.I. contributions estimated to several lakhs of rupees from the Managements of the Algappa Lakshmi Mills, Rajapalayam and the Janakiram Mills, Rajapalayam, Tamil Nadu;

(b) whether the non-recovery by E.S.I. Corporation is due to the collusion of E.S.I.C. high officials with employers, and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR.

RAM KIRPAL SINHA): The Employees' State Insurance Corporation have furnished the following information:

(a) Yes. Certain complaints regarding non-recovery of E.S.I Contributions in respect of some employees have been received.

(b) No such complaints of collusion have come to the notice of the Government

(c) The Corporation has already started legal action including prosecution for the recovery of the dues in respect of M/s Algappa Cotton Mills, Rajapalayam. So far as the case of M/s Janakiram Mills is concerned the matter is being looked into

**First Press Conference of Indian Ambassador to USA**

2154. SHRI S R REDDY.  
SHRI C K JAFFER SHARIEF

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether only a few foreign correspondents attended the first press conference held by our Ambassador to USA, Shri Palkhiwala;

(b) the reasons for thin attendance; and

(c) what steps are proposed to be taken to ensure better attendance in future?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S KUNDU): (a) and (b). Yes, Sir It is true that the attendance of the foreign correspondents at this meeting was thin. The main reason was that though invitations had been sent to major newspapers, news agencies and other media in the US Capital, the purpose of the meeting with the press was not sufficiently clearly stated. This may have created an impression that the meeting was of a routine nature with no specific topics for discussion.

(c) The Indian Embassy in Washington and its Information Wing in particular have been advised to make adequate preparations before arranging such press conferences.

#### Homeopathic Medicines

2155. SHRI KACHARULAL HEM-RAJ JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have been complaints against M/s. Bhandari & Sons who are the main suppliers of homeopathic medicines to Government for use in C.G.H.S. dispensaries;

(b) if so, the nature of complaints received so far;

(c) whether the complaints include supplying of sub-standard medicines; and

(d) the action taken by Government against this firm for cheating Government in this way and whether there is any proposal to black-list this firm and if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Sir, M/s. Bhandari and Sons are not the suppliers of homeopathic medicines used in the CGHS Homeopathic Dispensaries.

(b) to (d). Question does not arise.

#### Shortage of Medical staff and Equipments in dispensaries of E.S.I.C. in Delhi

2156 SHRI C. K. CHANDRAPPAN: SHRI DINEN BHATTACHARYA:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the dispensaries and hospitals of the Employees' State Insurance Corporation in the Capital are short of medical staff and proper medical equipments;

(b) whether Government are aware that there were some incidents leading to physical assaults on some doctors by some patients as the doctors are unable to pay proper attention to the patients under such conditions;

(c) whether the Ministry have received a memorandum from the doctors of ESIC hospitals and dispensaries stating their grievances and demands; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) to (d). The Employees' State Insurance Corporation, which arranges medical care under the Employees' State Insurance Scheme in Delhi, has furnished the following information:—

(a) The staff for the dispensaries and hospitals are sanctioned as per approved norms. However, it has been observed that during the period May to September every year, there is a sizeable increase in the daily attendance figures of patients. Keeping this in view, certain additional posts have been sanctioned recently and action is being taken for filling up these posts at the earliest. As far as the provision of equipments is concerned, there has been no deficiency.

(b) There have been some unfortunate incidents of assaults on the Medical Officers and Staff of the dispensaries/hospitals. In each case, senior officers reached the spot and pacified both the parties and amicable solutions were arrived at.

(c) Yes.

(d) The position is as under:—

Sl. No.	Demand	Action taken or proposed to be taken
1	2	3

1. The deficiencies in respect of medical and para-medical staff may be made good. Necessary action is already being taken.